

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00531/2018

Wednesday, this the 27th day of June, 2018

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Chandini Chandrasekharan, aged 45 years

D/o P.S. Chandrasekharan

Trained Graduate Teacher (English)

Kendriya Vidyalaya, Kadavanthra,

Ernakulam, Kochi-20.

Permanent Address at : “Indeevaram”,

Sundara Iyer Road, Ottapalam

Palakkad Dt. 679 101.

Applicant

(By Advocate : Mr.T.C.Govindaswamy)

1. The Commissioner

Kendriya Vidyalaya Sangathan
No.18, Institutional Area,
Shaheed Jeet Singh Marg
New Delhi-110 016

2. The Deputy Commissioner

Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam,
Kochi-682 020.

3. The Principal

Kendriya Vidyalaya, Kadavanthra
Ernakulam, Kochi-682 020.

Respondents

(By Advocate: Mr. K.I.Mayankutty Mather rep by Mr.Vineeth Komalachandran)

This OA having been heard on 27th June, 2018, the Tribunal delivered the following order on the same day:

O R D E R (oral)

The applicant is aggrieved by the non-inclusion of the specific medical condition of her mother in the system of marks while estimating the transfer counts. It is submitted by the learned counsel for the applicant that apart from her mother's pitiable condition, the only daughter of the applicant is also

suffering from severe health condition.

2. This Tribunal is of the view that the OA can be disposed of at this stage by directing the applicant to file a comprehensive representation stating her grievance and further directing the respondent – Commissioner, Kendriya Vidyalaya - to consider such representation and take consequent action before the general transfer is ordered. Ordered accordingly. OA stands disposed of.

(E.K.Bharat Bhushan)
Administrative Member

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Annexures appended by the applicant:

Annexure A1: Copy of Provisional Displacement and Transfer counts for KVS Annual Transfers 2018 published in the web site of the respondents.

Annexure A2: Copy of Transfer Guidelines 2018 as published by the respondents under No.F.I/2018/KVS HQ (Est-II) dated 13.4.2018.

Annexure A3: Copy of treatment records of the applicant's mother as an inpatient in Aster Medicity.

Annexure A4: Copy of the medical certificate issued by the Taluk Headquarters Hospital dated 2.6.2018 indicating the continued treatment of the applicant's widowed mother since 2017.

Annexure A5: Copy of the request of the petitioner for transfer in the prescribed format.

Annexure A6: Copy of the affidavit dated 2nd June, 2018 indicating illness of the applicant's mother.

Annexure A7: Copy of affidavit dated 2nd June 2018 indicating the factum of being the single parent.
